



2026:DHC:6542



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010585962025

+ **OMP (ENF.) (COMM.) 172/2025**

**M/S PARNIKA COMMERCIAL ESTATE PRIVATE
LIMITED**Decree Holder

Through: **Mr. Anugrah Ekka, Advocate.**

versus

UNION OF INDIAJudgement Debtor

Through: **Mr. Sushil Kumar Pandey, Mr.
Aman Kr. Pandey and Mr.
Pradip Sharma, Advocates.**

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

11.08.2026

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1. Learned Counsel for the Decree Holder seeks leave to withdraw the present petition with liberty to file again as and when the situation arises.

2. Leave and liberty is granted as aforesaid.

3. The petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

AUGUST 11, 2026/pa